# The Eazette



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सन्यमेव जयते

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## NEW DELHI, SATURDAY, MARCH 2, 1957

#### PART I—Section 4

Promotions, Leave, etc., of Officers issued by the Ministry Notifications regarding Appointments, of Defence

## MINISTRY OF DEFENCE

MINISTRY OF DEFENCE

No. 362, dated 16th Feb. 1957.—With ref. to M. of D. Notn. No. 86, dated 5th Jan. 1957, published in the Gazette of India, dated 19th Jan. 1957, Shri Hoshnak Singh, a permt. Grade IV and Offg. Grade III Officer of the C.S.S., was granted an extension of earned leave for 8 days, 1st Jan. 1957.

MAN SINGH, Under Secy.

OFFICE OF THE C.A.O.

No. 363, dated 15th Feb. 1957.—On transfer from AG's Branch, Shri G. M. Chopra, permt. DAD/tempy. CSO Grade I, is appointed as Asstt. C.A.O., 16th Jan.

D. P. McKENNA, C.A.O.

CONTROLLER GENERAL OF DEFENCE PRODUCTION No. 364, dated 20th Feb. 1957.—The undermentioned

officers are granted leave:

Indian Ordnance Services

Shri H. R. Ghai, tempy. Asstt. Supdt. of Dev. Grade II/permt. Asstt. Supdt. of Dev. Grade III, T.D.E. Textiles and Clothing, Kanpur, 11 days' earned leave, 29th Dec. 1956.

Shri C. G. Subramanian, tempy. Asstt. Supdt. of Dev. Grade II, T.D.E., Electronics, Bangalore, 11 days' carned leave, 15th Jan. 1957.

Shri B. B. S. Bhalla, permt. Stores Officer, T.D.E., Weapons, Kirkee, 51 days' carned leave, 12th Dec. 1956.

Shri B. D. Naithani, permt. Junior Scientific Officer, T. D. E., Textiles and Clothing, Kanpur, 11 days' earned leave, 15th Jan. 1957.

Shri R. C. Mathur, tempy. Asstt. Inspector Grade I, Textiles Stores Inspection Depot, Bombay, 31 days' earned leave, 10th Dec. 1956.

Shri George Muthaiya, quasi-permt. Civilian Asstt. Security Officer, I.G.S., West and South India, Bombay, 27 days' earned leave, 24th Dec. 1956.

Shri H. K. Lal, Quasi-permt. Asstt. Inspector Grade III, I.G.S., Central India, Kanpur, 31 days' earned leave, 26th Dec. 1956.

leave, 26th Dec. 1956.

No. 365, dated 22nd Feb. 1957.—The undermentioned officer resigned from service: -

Indian Ordnance Services

Dr. T. S. Subramanian, tempy. Chief Supdt. of Dev./permt. Supdt. of Dev., Grade I, T.D.E. Laboratories, Kanpur, 1st Jan. 1957.

SEWA SINGH, Under Secy,

DTE. GENL. ORD. FYS.

Indian Ord. Fys. Service

No. 366. dated 15th Feb. 1957.—Corrigendum—In M. of D. Notn. No. 2009, dated 11th Dec. 1956, pub! hed in the Gazette of India, dated 22nd Dec. 195t for "Shri M. G. S. Murthy", read "Shri H G. S. Murthy".

K. RAJAGOPALAN, Under Secv.

NATIONAL CADET CORPS

No. 367, dated 20th Feb. 1957.—The following Officers have been promoted:-

unior Division (Air Wing)

Second Officers to be First Officers

Uttar Pradesh

A. M. David (NCCJA/12024), and G. N. Mishra (NCCJA/12027), 11th Dec. 1956.

Junior Division (Army Wing)

Second Officers to be First Officers

Uttar Pradesh

Ram Gopal Sharma (NCCJ/12029), 11th Dec. 1956.

Third Officer to be Second Officer

K.G. School, Bangalore, Mysore

S. Gopalan Nair (NCCJ/24528), 21st Oct. 1956.

No. 368, dated 20th Feb. 1957.—The following Officers have been permitted to relinquish their commissions:

Senior Division (Army Wing)

Bombay

Capt. G. B. KULKARNI (NCC/540), 23rd Oct. 1956, under rule 28(2) (f) N.C.C. Rules.

Uttar Pradesh

Capt. K. K. PRADHAN (NCC/2326), 31st Jan. 1957, under rule 28(2) (c) N.C.C. Rules.

Punjab

2/Lt. D. D. SHARMA (NCC/1514), 23rd Sep. 1956. Girls Division (Senior Wing)

Bihar

2/Lt. Miss M. C. MALKANI (NCC/GD/202), 5th Dec. 1955.

Junior Division (Air Wing)

Modern School, Delhi

Second Officer R. L. Bartholomew (NCCJA/24518), 17th July 1956, under rule 28(2)(f) of N.C.C. Rules.

Junior Division (Army Wing)

Punjab

Second Officer Lal Singh (NCCJ/7167), 29th Sep. 1956, under rule 28(2)(f) of N.C.C. Rules.

Third Officer Joginder Singh (NCCJ/7252), 31st July 1956, under rule 28(2)(f) of N.C.C. Rules.

Uttar Pradesh

Third Officer A. K. Mukherjee (NCCJ/12234), 1st Sep. 1955, under rule 28(2)(f) of N.C.C. Rules.

Third Officer K. S. Chaudhary (NCCJ/12186), 5th Mar. 1956, under rule 28(2)(f) of N.C.C. Rules.

Third Officer D. V. S. Rana (NCCJ/12217), 16th May 1956, under rule 28(2)(f) of N.C.C. Rules.

No. 369, dated 15th Feb. 1957.—Corrigenda.—(i) In M. of D. Noth. No. 1709, dated 19th Oct. 1956, published in Gazette of India, dated 3rd Nov. 1956, under the headings "Rajasthan and Bihar", the grant of commissions to Officer Cadets Madhukar Gangadhar BHATAWDEKAR, Mahesh Chandra GUPTA and Bijoy Narain MEHRA, be treated as cancelled.

(ii) In M. of D. Notn. No. 92, dated 3rd Jan. 1957, under the heading "Rajasthan", against the name of 2/Lt. Mangal Bihari (NCC/3627), for "1st Oct. 1954", read "31st Oct. 1954".

G. C. L. JONEJA, Dy. Secy.

#### DEFENCE SCIENCE ORGANISATION

No. 370, dated 18th Feb. 1957.—The undermentioned officers are granted leave:-

Shri A. V. Ranga Rao, tempy. Junior Scientific Officer, earned leave for 19 days, 11th Jan. 1957.

Shri B. K. Banerjca, tempy. Senior Scientist, carned leave for 30 days, 4th Mar. 1957.

#### PSYCHOLOGICAL RESEARCH WING

No. 371, dated 11th Feb. 1957.—Shri N. R. Jain, quasi-permt. Junior Psychologist, is granted earned leave for 12 days, 17th Dec. 1956.

G. M. CHOPRA, Asstt. C.A.O.

#### (Army Branch)

372, dated 20th Feb. 1957.—The following appointment is made:

COMDS. & STAFF

To be Maj. Gen. i/c. Adm.

Brig. Sardar Harnarain Singh (AI-99), ar granted actg. rank of Maj. Gcn., 23rd Jan. 1957. and is

N. N. WANCHOO, Jt. Secy.

373, dated 14th Feb. 1957.—The following appointments are made:

COMDS. & STAFF

To be C.S.O.

A/Brig. T. Barreto (IC-413), Sigs., 20th Dec. 1956. To be C. Arty. HQ. an. Inf. Div.

A/Brig. Udham Singh (IC-2583), Artillery, 12th Nov. 1956.

To be a Sub-Area Comdr.

Lt.-Col. (A/Brig.) M. M. Badshah (IC-168), Sikh, 12th Jan. 1957.

S. K. SARKAR, Dy. Secv.

No. 374, dated 20th Feb. 1957.—The following appointment is made:—

ARMY HEADQUARTERS

To be Q.M.G.

Maj.-Gen. Daulet Singh (997-IA), 4th Feb. 1957.

N. N. WANCHOO, Jt. Secy.

375, dated 16th Feb. 1957.—The following appointments are made:-

## ARMY HEADQUARTERS

## Q.M.G.'s Branch

On transfer from M.S. Branch, Shri S. D. S. Parmar, permt. O.S., to be offg. C.S.O., Grade II, until further orders, vice Shri Main Lal proceeded on leave pending retirement, 5th Feb. 1957.

#### M.G.O. Branch

On transfer from G.S. Branch, Shri Raghbir Singh, permt. O.S., appointed offg. C.S.O., Grade II, until further orders, vice Shri N. S. S. Rajan transferred, 25th Jan. 1957.

## E.-in-C.'s Branch

On transfer from the Office of Chief Engineer, Western Command, Shri B. S. Dhami, tempy. Supdtg. Engr., appointed S.O. I, vice Shri D. V. Kohli vacated, 1st Feb. 1957.

G. M. CHOPRA, Asstt. C.A.O.

No. 376, dated 20th Feb. 1957.—The following appointments are made:—

#### REGULAR ARMY

Permanent Regular Commission (Special List)

The undermentioned emergency commissioned officer is appointed to a permt. regular commission in the Special List of Quartermasters in the rank of Capt. w.e.f. 28th Aug. 1956, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes E.C.:—

Damanoch Chandra SHARMA (IEC 6613 now SL 173), Infy., as 2/Lt. from 13th June 1943, as Lt. from 13th June 1945 and as Capt. from 13th June 1950.

The undermentioned short service regular commissioned officer is appointed to a permt. regular commission in the Special List of Technical Officers in Signals in the rank of Capt. w.e.f. 1st Jan. 1955, with seniority for promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

RAJINDER SINGH (SS 14405 now SL 107), Sigs., with seniority as Lt. from 1st Jan. 1948 and as Capt. from 1st Jan. 1955, but with seniority for purposes of pay only from 1st Jan. 1946 under the provisions of A.I. 222/48. With effect from 19th Apl. 1955 the seniority is, however, revised as Lt. from 12th Feb. 1948 and as Capt. from 12th Feb. 1955, but with seniority for purposes of pay only from 12th Feb. 1946. seniority for purposes of pay only from 12th Feb. 1946.

(M. of D. Notn. No. 1330, dated 5th Nov. 1955, in so far as it relates to this officer is hereby cancelled.)

The undermentioned short services regular commissioned officer is appointed to a permt. regular commission in the Special List of Record Officers in rank of Lt. w.e.f. 1st Jan. 1955, with seniority for promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

Kundan Singh RAWAT (SS 14576 now SL 95), Infy, with seniority as Lt. from 1st June 1948, but with seniority for purposes of pay only from 1st June 1946 under the provisions of A.I. 222/48. With effect from 19th Apl. 1955 the seniority is, however, revised as Lt. from 7th June 1948, but with seniority for purposes of pay only from 7th June 1946.

(M. of D. Notn. No. 1330, dated 5th Nov. 1955, in so far as it relates to this officer is hereby cancelled.)

The undermentioned J.C.O. is appointed to a permt. regular commission in the Special List of Record Officers: —

To be Lt. (on probn.)

(42896-JC now SL 189), Sub. Tilak Raj VIG Artillery, 26th Nov. 1956.

REGULAR ARMY

Army Medical Corps

Permanent Regular Commissions

To be Lts. (on probn.)

Virendra Nath BHARGAVA, M.B., B.S. (MR-922), Hara Gobinda MAJILYA, M.B., B.S. (MR-924), Subhas Chandra SARKER, M.B., B.S. (MR-925), Chintaman Krishnaji KELKAR, M.B., B.S. (MR-926), Ramendra Nath BHATTACHARYYA, M.B., B.S. (MR-927), Roshan LAL, M.B., B.S. (MR-928), Debdatta GHOSH, M.B., B.S. (MR-929), Anand Kumar NAGRATH, M.B., B.S. (MR-930), Mukund Vishwanath ASOLKAR, M.B., B.S. (MR-931), Anil Kumar PAL, M.B., B.S. (MR-933), Nanigopal RAY, M.B., B.S. (MR-934), Chandra Bhan Singh SISODIA, M.B., B.S. (MR-936), Niresh Chandra GUHA, M.B., B.S. (MR-937), Jvotish CHATTOPADHYA, M.B., B.S. (MR-937), Sukumar DEYASI, M.B., B.S. (MR-939), Lohor Kumar BANERJEE, M.B., B.S. (MR-940), NARAINJEE, M.B., B.S. (MR-941), Velkuru Bhaskara REDDY, M.B., B.S. (MR-942) and Navnidh Lal RASTOGI, M.B., B.S. (MR-943), 7th Jan. 1957.

R. K. SUNDARESAN, Under Secy.

No. 377, dated 19th Feb. 1957.—The following appointments are made:—

MILITARY ENGINEER SERVICES

Tempy. AEE (E/M) to be Tempy. EE.

Shri Jai Nath, 10th Jan, 1957,

Educational Establishment

National Defence Academy

Tempy. Lecturers to be Permt. Lecturers

Sarvashri A. Sen and Ved Prakash, 2nd June 1956. Lectures on contract terms and conditions, to be tempy. Lecturer

Shri G. C. Paranjpe, 2nd June 1956.

REGULAR ARMY

R.V.F.C.

Shri SHIV SINGH, tempy. D.A.D.R.V.F. to be permt. D.A.D.R.V.F., 1st Jan. 1955.

Shri Ram Sarup GUPTA, tempy. Farms Officer to be permt. Farms Officer, 1st Jan. 1955.

Shri Ram Singh JAT, tempy. Farms Officer to be permt. Farms Officer, 16th May 1956.

K. V. RAMANAMURTHI, Under Secy.

No. 378, dated 14th Feb. 1957.—The following appointment is made:—

TERRITORIAL ARMY

Territorial Commission

The undermentioned ex-emergency commissioned officer is granted a Territorial Commission w.e.f. 22nd Aug. 1953, but with seniority for purposes of promotion only, under para. 38 of T.A. Regs.-48 and A.I. 241/53, as indicated against his name:—

To be Lt. (on probn.)

Satindra Kumar MUKERJI (ex-IEC 9660 now TA 40388), Engineers, as 2/Lt. from 14th Apl. 1950 and Lt. from 14th Apl. 1953.

R K. SUNDARESAN, Under Secy.

No. 379, dated 15th Feb. 1957.—The following appointments are made:—

TERRITORIAL ARMY

Territorial Commission

The undermentioned ex-emergency commissioned officer is granted a Territorial Commission w.e.f. 29th July 1953, but with seniority for purposes of promotion only as indicated against his name:—

To be Lt. (on probn.)

Rishiyur Subrahmanyam KRISHNAN (ex-IEC 9555 now TA 40372), Engineers, as 2/Lt. from 30th Jan. 1950 and as Lt. from 30th Jan. 1953.

TERRITORIAL ARMY

To be Jemdrs.

Regiment of Artillery

SHAMRAO KALBHOR (TJ-506), 6th June 1956. PANAKKOOL VARIKOLY KUNHI KRISHNA KURUP (TJ-534), 17th Aug. 1956.

LAKSHMANA PILLAI GOMATHINAYAGAM (TJ-539), 3rd Oct. 1956.

MANUEL DEVANBU GEORGE KAY (TJ-548), 11th Dec. 1956.

KARTAR SINGH (TJ-549), 26th Dec. 1956.

To be Jemdrs. (on probn.)

Corps of Signals

BEHARI LAL BHANDARI (TJ-411) and JOGINDAR SINGH PURI (TJ-413), 12th Oct. 1954.

Regiment of Artillery

GOVINDA PILLAI VELU PILLAI (TJ-527), 10th July 1956.

G. C. L. JONEJA, Dy. Secy.

No. 380, dated 14th Feb. 1957.—The following appointment is made for a period of 3 years under A.I. 15/S/48:—

REGULAR ARMY

Army Medical Corps
Short Service Regular Commission

To be Lt. (on probn.)

Ganesh Das CHUGH, M.B., B.S. (MS-6117), 12th Nov. 1956, with seniority for pay and promotion from 16th Aug. 1949 (includes 7 years and 88 days antedate for previous full pay commissioned service which will not count for gratuity).

No. 381, dated 18th Feb. 1957.—The following appointment is made for a period of 3 years under A.I. 16/S/46:—

REGULAR ARMY

Army Medical Corps

Short Service Regular Commission (Non-Tech.)

To be 2/Lt. (on probn.)

Paruvatharaju Janaka RAJAN (NTS-17033), 22nd Oct. 1956.

No. 382, dated 18th Feb. 1957.—The following appointment is made for a period of 3 years under A.I. 256/48:—

REGULAR ARMY

Army Dental Corps
Short Service Regular Commission

To be Lt. (on probn.)

Prabhakar Ratnakar KOUR, B.D.S. (Bombay), DS-11066, 13th Jan. 1957.

No. 383, dated 18th Feb. 1957.—The undermentioned who were granted S.S.R.C. for a period of three years vide Gazette of India Notn. No. 199/54, are granted extension of their commissions from the dates shown against their names for a period of one year or for so long as their services are required, whichever is earlier:—

REGULAR ARMY

Army Dental Corps

Short Service Regular Commissions

Lds. D. W. GIDWANI (DS-11031), J. R. SOHONI (DS-11032), S. P. MASCARENHAS (DS-11033), N. V. KAMAT (DS-11034), E. G. PAUL (DS-11036) and K. K. МАНАЈАN (DS-11038), 7th Dec. 1956.

S. D. SHARMA (DS-11039), 3th Dec. 1956.

No. 384, dated 20th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 15th Dec. 1947, vide M. of D. Notn. No. 1295, dated 30th July 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) B. Matkar (SS 14264), Engineers, with seniority for promotion from 10th Jan. 1948 and for pay from 10th Jan. 1946 under A.I. 222/48.

No. 385, dated 14th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 15th Dec. 1947, vide M. of D. Notn. No. 1270, dated 31st July 1948, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02347/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

2/Lt. (A/Capt.) P. W. Ponnanna (SS 14449), Artillery, with seniority for pay and promotion from 19th Mar. 1948.

No. 386, dated 20th Feb. 1957.—The seniority of the undermentioned ex-officer who was granted a S.S.R.C. for three years w.c.f. 8th Feb. 1948, vide M. of D. Notn. No. 1007, dated 11th June 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) S. Chatterji (SS 14465), E.M.E., with seniority for promotion from 8th Mar. 1948 and for pay from 8th Mar. 1946 under A.I. 222/48.

No. 387, dated 20th Feb. 1957.—The seniority of the undermentioned officers who were granted S.S.R.Cs. for three years w.e.f. 7th Mar. 1948, vide M. of D. Notn. No. 1691, dated 1st Oct. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

#### REGULAR ARMY

## Short Service Regular Commission

2/Lt. (A/Capt.) M. S. Ghura (SS 14824), E.M.E., with seniority for pay and promotion from 17th Mar. 1948.

2/Lt. (A/Capt.) S. K. Roy (SS 14828), E.M.E., with seniority for pay and promotion from 5th Apl. 1948.

2/Lt. (A/Capt.) K. Radhakrishnan (SS 14830), E.M.E., with seniority for pay and promotion from 15th Mar. 1948.

No. 388, dated 20th Feb. 1957.—The seniority of the undermentioned officers who were granted S.S.R.Cs. for three years w.e.f. 9th May 1948, vide M. of D. Notn. No. 1095, dated 25th June 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

#### REGULAR ARMY

## Short Service Regular Commission

Lt. (A/Capt.) Harjindar Singh (SS 14794), E.M.E., with seniority for promotion from 17th May 1948 and for pay from 17th May 1946 under A.I. 222/48.

2/Lt. (A/Capt.) M. Kirubaivaram (SS 14795), E.M.E., with seniority for pay and promotion from 17th May 1948.

2/Lt. (A/Capt.) T. Ramalingam Krishnan (SS 14796), E.M.E., with seniority for pay and promotion from 14th May 1948.

No. 389, dated 19th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 9th May 1948, vide M. of D. Notn. No. 2286, dated 23rd Sep. 1950, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

## REGULAR ARMY

## Short Service Regular Commission

2/Lt. (A/Capt.) Suraj Parkash (SS 14804), E.M.E., with seniority for pay and promotion from 13th May

No. 390, dated 20th Feb. 1957.—The seniority fo the undermentioned officers who were granted S.S.R.Cs. for three years w.e.f. 1st June 1948, vide M. of D. Notn. No. 1597, dated 17th Sep. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

## REGULAR ARMY

## Short Service Regular Commission

Lt. (A/Capt.) Chattar Singh (SS 14622), Infy., with seniority for promotion from 4th July 1948 and for pay from 4th July 1946 under A.I. 222/48.

Lt. (A/Capt.) Mallaha Singh (SS 14624), Infy., with seniority for promotion from 12th Aug. 1948 and for pay from 12th Aug. 1946 under A.I. 222/48.

Lt. (A/Capt.) Shiam Kumar (SS 14625), Infy., with seniority for promotion from 28th June 1948 and for pay from 28th June 1946 under A.I. 222/48.

Lt. (A/Capt.) Jainarain Singh (SS 14664), Infy., with seniority for promotion from 25th June 1948 and for pay from 25th June 1946 under A.I. 222/48.

Lt. (A/Capt.) Labh Singh (SS 14774), Infy., with seniority for promotion from 9th Aug. 1948 and for pay from 9th Aug. 1946 under A.I. 222/48.

Lt. (A/Capt.) Bachi Singh (SS 14921), Infy., with seniority for promotion from 3rd Dec. 1948 and for pay from 3rd Dec. 1946 under A.I. 222/48.

No. 391, dated 20th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 1st June 1948, vide M. of D. Notn. No. 1597, dated 17th Sep. 1949 as amended by M. of D. Notn. No. 853, dated 13th May 1950, is revised

w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

#### REGULAR ARMY

Short Service Regular Commission

2/Lt. (A/Capt.) P. K. Menon (SS 14609), Infy., with seniority for pay and promotion from 10th July 1948.

No. 392, dated 14th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for five years w.e.f. 8th Feb. 1948, vide M. of D. Notn. No. 574, dated 1st Apl. 1950, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

#### REGULAR ARMY

## Short Service Regular Commission

2/Lt. (A/Capt.) Kuldip Rai (SS 14466), E.M.E., with seniority for pay and promotion from 1st Mar. 1948.

No. 393, dated 20th Feb. 1957.—The seniority of the undermentioned officers who were granted S.S.R.Cs. for five years w.e.f. 1st June 1948, vide M. of D. Notn. No. 1597, dated 17th Sep. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl 1955, as indicated:—

#### REGULAR ARMY

#### Short Service Regular Commissions

Lt. (A/Capt.) Joginder Singh (SS 14594), Infy., with seniority for promotion from 1st July 1948 and for pay from 1st July 1946 under A.I. 222/48.

Lt. (A/Capt.) Lalthanzama Lushai (SS 14851), Infy., with seniority for promotion from 27th Nov. 1948 and for pay from 27th Nov. 1946 under A.I. 222/48.

2/Lt. B. Waghirkar (SS 14847), Infy, with seniority for pay and promotion from 4th November 1948.

No. 394, dated 20th Feb. 1957.—The senjority of the undermentioned officer who was granted a S.S.R.C. for five years w.c.f. 1st June 1948 vide M. of D. Notn. No. 1251, dated 23rd July 1949, is revised w.e.f. 19th Apl. 1955, under the provisions of M. of D. letter No. 02847/7/XXI/MS3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

## REGULAR ARMY

Short Service Regular Commission

.2/Lt. (A/Capt.) Harcharan Singh (SS 14698), A.O.C., with seniority for pay and promotion from 26th June 1948.

No. 395, dated 19th Feb. 1957.—The undermentioned officers on probation are confirmed:—

### REGULAR ARMY

## Army Medical Corps

Permanent Regular Commissions

Capts. H. C. D'Netto (MR-612), and S. C. Banerjee (MR-613), 17th Dec. 1954.

Short Service Regular Commission,

Capt. G. L. Dua (MS-6001), 30th Nov. 1955.

## REGULAR ARMY

## Military Nursing Service

(Permanent Regular Commissions)

Sisters T. B. JONES, NS-12443, D. KIRPEKAR, NS-12445, U. D. TAMANG, NS-12447, and D. BHATIA, NS-12459, 19th Oct. 1954.

R. K. SUNDARESAN, Under Secy.

No 396, dated 20th Feb. 1957.—The undermentioned officers on probation are confirmed:—

### TERRITORIAL ARMY

## Medical Branch

Territorial Commission

Capt. I. C. Ghosh (TA (M)-1012), 20th Oct. 1952.

Lt. A. K. Ghosh (TA(M)-1013), and Lt. H. K. Sarkar (TA(M)-1014), 2nd June 1953.

G. C. L. JONEJA, Dy. Secy.

No. 397, dated 20th Feb. 1957.—The following promotions are made:—

#### REGULAR ARMY

#### Regular Commissions

Maj. to be subs. Lt.-Col,

Udham Singh (IC 2583), Artillery. 3rd May 1956.

## Capts. to be Majs.

Lal Charanji (IC 3282), Infy., 20th May 1955. Abhi-manyu Vohra (IC 829), Infy., 26th Mar. 1956.

C. S. Randhawa (IC 3716), Sigs., and Kumar Singh (IC 1219), Artillery, 1st May 1956. G. C. Nagra (IC 655), Infy., and B. N. Gupta (IC 2708), Artillery, 9th May 1956. G. S. Ahluwalia (IC 3577), Infy., E. K. Udaya Varma (IC 3849), K. A. Murrey (IC 1198), H. S. Kochar (IC 830) and G. S. Maloni (IC 753), Artillery, and Y. N. Kamat (IC 4963) and W. S. Nafde (IC 3649), A.S.C., 30th May 1956.

M. S. Kaistha (IC 2754) JAG's Deptt., 19th Sep. 1956.

S. S. Sandhu (IC 946), H. S. Dhillon (IC 3333), Ottar Singh (IC 1784) and Lall Singh (IC 3332), A.O.C., C. L. Trikha (IC 2756), Artillery, H. S. Kabarwal (IC 3636) and H. S. Grewal (IC 3587), A.S.C., and K. C. Sheoran (IC 1329), Armd, Corps, 3rd Oct. 1956.

S. S. Gill (IC 7005), Infy., 4th Oct. 1956.

H. R. Roach (IC 709), Artillery, 7th Oct. 1956.

H. S. Kauchhur (IC 1345), Infy., and Trilok Singh (IC 841) and C. R. C. Hixon (IC 1885), A.O.C., 10th Oct. 1956.

Ajmer Singh (IC 5625), Armd, Corps, and J. G. Sipahimalani (IC 506), Engineers, 16th Oct. 1956.

R. G. Bhadbhade (IC 2079), K. K. Khanna (IC 1332), Arjindar Singh (IC 3549), K. C. Kapoor (IC 4717), W. G. Bhide (IC 2757), Artillery, 17th Oct, 1956.

Mastan Singh (IC 2979), A. S. C., and J. H. Bernard (IC 661), Infy., 24th Oct. 1956.

A. D. Hiranandani (IC 3498), E.M.E., 29th Oct. 1956.

#### Lts. to be Capts.

I. J. Coshan (IC 3976) and M. P. B. S. Panwar (IC 4041), Artillery, 12th Sep. 1954.

Rajendra Singh (IC 2237), Armd. Corps. Bhagwant Singh (IC 2241) and Harchand Singh (IC 5044), Sigs., 30th Dec. 1954.

S. C. Mittal (IC 4025), Engineers, 10th Sep. 1955.

#### REGULAR ARMY

Army Medical Corps

Permanent Regular Commission

Capt. to be Maj.

A. V. Ramana Rao (MR-372), 9th Dec. 1956.

(Short Service Regular Commission)

Lt. to be Capt. (on probn.)

G. D. Chugh (MS-6117), 12th Nov. 1956 with seniority from 16th Aug. 1950.

R. K. SUNDARESAN, Under Secy.

No. 398, dated 15th Feb. 1957.—The following promotion is made:—

## REGULAR ARMY

ASC (MT)

Dfr. to be Jemdr.

Mahkar Singh MALIK (JC-7296), 21st Dec. 1956.

S. R. GURUSWAMY, Under Secy.

No. 399, dated 20th Feb. 1957.—The undermentioned officers are permitted to relinquish their commissions:—

## REGULAR ARMY

Short Service Regular Commission

Lt. (A/Maj.) B. Telang (SS 10492), E.M.E., 20th Oct. 1956.

#### Temporary Commission

Lt. (A/Capt.) D. S. Gujral (TC-30871), Artillery, 19th Nov. 1956.

#### REGULAR ARMY

#### Army Medical Corps

(Short Service Regular Commissions)

Capt. S. R. Sonowal (MS-5692),

and L. A Kumar (MS-5696), 11th Dec. 1956.

Capt. (Mrs.) K. Prabhakar (MS-5186), 14th Dec. 1956.

Capt. J. Basumallick (CS-5177), 22nd Dec. 1956.

Capt. T. V. Thirumurti (MS-5712), 1st Jan. 1957.

Capt. (Mrs.) R. A. SINGH (MS-5187), 6th Jan. 1957.

Capt. M. R. Thakar (MS-5709), 15th Jan. 1957.

Capt. R. M. Bharthiae (MS-5198), 20th Jan. 1957.

Capt. A. A. Devaraj (MS-5273), 26th Jan. 1957.

R. K. SUNDARESAN, Under Secy.

No. 400, dated 16th Feb. 1957.—The following relinquishment is made:—

#### ARMY HEADQUARTERS

#### E-in-C's Branch

On transfer to the office of Garrison Engineer, Jorhat, Shri O. K. Haruray, quasi-permt. A.E.E., relinquished the apptt. of S.O. III, 5th Feb. 1957 (A.N.).

G. M. CHOPRA, Asstt. C.A.O.

No. 401, dated 14th Feb. 1957.—The undermentioned officers are permitted to retire from army service:—

#### REGULAR ARMY

#### Regular Commissions

Maj. (A/Lt. Col.) G. S. Ghuman (IC 5010), Engineers, 22nd Dec. 1956.

Capt. (A/Lt. Col.) C. T. Subaiya (IC 3015), A.O.C., 1st Jan. 1957.

Capt. (T/Maj.) Ram Rao Garud (IC 2655), Grenadiers, 1st Jan. 1957.

R. K. SUNDARESAN, Under Secy.

No. 402, dated 16th Feb. 1957.—The undermentioned Officer is permitted to retire from service and is transferred to the Regular Reserve of Officers:—

Lt. Gen. Sant Singh (AI-535), 1st Feb. 1957.

N. N. WANCHOO, Jt. Secy:

No. 403, dated 13th Feb. 1957.—The undermentioned officer is permitted to retire from service and is transferred to the Regular Reserve of Officers:—

Brig. N. V. Bal (52-AI), 28th Jan. 1957.

S. K. SARKAR, Dy. Secy.

No. 404, dated 14th Feb. 1957.—The undermentioned officer is permitted to retire from army service and is transferred to the Regular Reserve of Officers (Class 'X'):—

#### REGULAR ARMY

## Regular Commission

Capt. Jagjit Singh (IC 2077), A.S.C., 11th Jan. 1957.

No. 405, dated 18th Feb. 1957.—The undermentioned J.C.O. is permitted to retire from service on attaining the age of superannuation:—

## REGULAR ARMY

Army Medical Corps

(Special Medical Section-Combined Cadre)

Subdr. P. L. PASSI (2255), 15th Jan. 1957.

R. K. SUNDARESAN, Under Secu.

No. 406, dated 16th Feb. 1957.—The undermentioned officers are granted leave:-

#### ARMY HEADQUARTERS

#### G. S. Branch

permt. C.G.O. (Translation Shri L. N. Gupta, Officer), post superannuation leave pend-ment under Art. 234(b) CSR as under: pending retire-

Earned leave for 120 days from 4th Nov. 1956 to 3rd Mar. 1957 and half pay leave for 60 days from 4th Mar. 1957 to 2nd May 1957.

#### Q. M. G.'s Branch

Shri Gurdial Singh, permt. O.S., 47 days' earned leave, 15th Oct. 1956.

O.S., 1 month &

Shri V. V. Ramakrishnan, permt. O.S., 1 month & days' privilege leave, 2nd Jan, 1957.

Shri P. N. Menon, oilg. O.S., 'earned leave for 1 day on 17th Dec. 1956 and 5 days from 24th Dec. 1956.

## E,-in-C,'s Branch

Shri V. Somanna, S.O. III, 40 days' earned leave 21st Sep. 1955.

Shri Jagan Nath, S.O. III, 23 days' privilege leave, 4th Feb. 1957.

G. M. CHOPRA, Asstt. C.A.O.

No 407, dated 20th Feb. 1957.—The undermentioned Officers are granted leave:-

## REGULAR ARMY

## Army Ordnance Corps

Shri B. N. Maira, quasi-permt., O.O. (Civ.), Veh. Depot, Avadi, corned leave for 40 days, 26th June 1956

Shri E. R. Venkatesan, temp. O.O. (Civ.), Veh. Depot, Avadi, earned leave for 59 days, 4th Oct. 1956.

Shri M. N. Mukerjen, tempy. O.O. (Civ.), Vch. Depot. Avadi, privilege leave for 1 month, 8th Oct. 1956.

Shri N. K. Biswas, tempy. O.O. (Civ.), Veh. Depot, Avadi, privilege leave for 1 month, 8th Oct. 1956.

Shri Parma Nand Mehta, tempy O.O. (Civ.), Amn. Depot, Gurgaon, carned leave for 4 days from 23rd Oct. 1956, 4 days from 29th Oct. 1956 and 17 days from 29th Nov. 1956.

Shri R. Verma, permt. O.O. (Civ.), Amn. Deg Gurgaon, carned leave for 3 days, 30th Oct. 1956.

Shri J. S. Saxena, quasi-permt., O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 8 days, 5th Nov. 1956.

Shri I. K. Puri, quasi-permt. O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 20 days, 24th Nov.

Shri B. C. Dass Mathur, permt. O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 13 days, 26th Nov.

Shri M. L. Kohli, quasi-permt., O.O. (Civ.), A.O.C., Record Office, Secunderabad, carned leave for 31 days, 29th Nov. 1956.

Shri P. N. Mcnon, tempy, O.O. (Civ.), Amn. Depot, Gummidipundi, privilege leave for 21 days, 30th Nov. 1956.

Shri H. S. Mathur, permt. O.O. (Civ.), Amn. Depot, Gurgaon, earned leave for 27 days, 10th Dec. 1956.

Shri Arjan Singh, tcmpy. O.O. (Civ.), Veh. Dopot, Avadi, privilege leave for 2 months, 17th Dec. 1956.

Shri D. Isaiah, tempy. O.O. (Civ.), C.O.D., I Siding, earned leave for 31 days, 24th Dec. 1956.

Shri C. L. Mohan, permt. O.O. (Civ.), C.O. Chheoki, earned leave for 6 days, 24th Dec. 1956. C.O.D.

Shri S. A. Uttam Singh, quasi-permt., O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 3 days, 26th Dec.

Shri B. K. Kapoor, quasi-permi., Civ. Labour Officer, Ord. Depot. Shakurbasti, earned leave for 1 day each on 23rd Nov. 1956 and 29th Nov. 1956.

Shri Satpal Singh, tempy. Civ. Labour Officer, C.O.D., Kanpur, earned leave for 31 days, 3rd Dec.

Shri B. R. Gadeock, quasi-permt., Civ. Asstt. Security Officer, C.O.D, Agra, carned leave for 10 days, 12th Dec. 1956.

Shri Pritam Singh, tempy. Civ. Labour C.O.D., Delhi Cantt., earned leave for 1 day, 27th Dec. 1956.

#### CORPS OF E.M.E.

Shri K. M. Sharma, quasi-permt. Civ. Labour Officer, 509 Army Wksps., Agra, 4 days' earned leave, 14th Nov. 1956.

Shri R. K. Malhotra, permt. Civ. Wksp. Officer Class II, 505 Command Wksps., Delhi Cantt., 1 day's carned leave, 29th Dec. 1956.

#### MILITARY ENGINEER SERVICES

Shri O. P. Sharma, tempy. E.E., S.O. 2, C.E.'s office, Lucknow, 32 days' earned icave, 28th June 1956.

Shri Sohan Singh, tempy, SBSO, Calcutta, 37 days' carned leave, 29th Oct. 1956.

Shri I. D. Jain, tempy. AEE E/M, ACWE E/M Agra, 48 days' carned !cave, 5th Nov. 1956.

Shri Amir Lal Bhatia, permt. BSO, AGE, Engineer Park, Allahabad, 62 days' carned leave, 5th Nov. 1956.

Shri Manohar Lal, Offg. Asstt. Arch. CE's Office Lucknow, 36 days' extension of privilege leave, 6th Nov. 1956.

Shri B. N. Rastogi, Offg. E.E., DCWE, Calcutta, carned leave for 4 days from 29th Nov. 1956 and 10 days from 10th Dec. 1956.

Shri M. R. Karnik, permt. Asstt. Arch. CE's of Lucknow, 34 days' carned leave, 10th Dec. 1956.

Shri Jaswant Singh, Offg. AEE (E/M), SO 3 (ESP), CE's office, Simila, 18 days' earned leave, 15th Oct. 1956.

Shri Bogha Ram Sachdeva, permt. BSC flice, Jaipur. 2 months' privilege leave, BSO, CWE's office, Jaipur. 2 months 1956.

Shri G. S. Panesar, permt. AEE (E/M), 41 days' carned leave, 19th Nov. 1956.

Shri M. L. Mallick, Offg. S.W., CWE's office, Delhi, carned leave for 14 days from 29th Nov. 1956 and 8 days from 15th Dec. 1956.

Shri E. J. Israel, Offg. Asstt. Arch., CE' Simla, 34 days' earned leave, 3rd Dec. 1956,

Shri B. K. Beri, Offg. E.E., SO 2 (Plg) CE's office, Simla, 3 days' earned leave, 26th Dec. 1956.

H. S. Movintop, Offg. Asstt. Arch. NDES) Bombay, 17 days' carned leave, 6th Dec. 1956.

Shri R. C. Midha, tempy, S.W., CWO (NDES) Bombay, 9 days' earned leave 10th Dec. 1956

P. N. NATU, Under Secy.

No. 408, dated 12th Feb. 1957.—The following reversion is made: -

## REGULAR ARMY

## R.V.F.C.

Shri SHANKAR SINGH, offg. Farms Officer to permt. Manager, 18th Sep. 1956.

No. 109, dated 9th Feb. 1957 .- The following transfer is made: —

## CORPS OF E.M.E.

Shri Om Prakash, tempy. Civ. Labour Officer, Ord. Clothing Fy. Shahjahanpur, to be tempy. Civ. Labour Officer, 505 Comd. Wksps., Delhi Cantt., 18th Dec.

B. J. SENGUPTA, Under Secy.

## M. L. & C. SERVICE

No. 410, dated 18th Feb. 1957.--The undermentioned oflicers are granted leave:-

Shri P. N. Lekhi, a permt. officer of the M. L. & C. Service Class I (Grade II) and tempy. Class I (Grade I) and Ex. Officer, Lucknow Cantt., 13 days' earned leave (with permission to prefix 16th Dec. and sufflx 30th Dec. 1956 being Sundays and 31st Dec. 1956 and 1st Jan. 1957 being Gazetted holidays), 17th Dec. 1956 1956

Shri G. D. Chowdhry, a permt. officer of the M. L. & C. Service Class H and tempy. Class I Grade H and Ex. Officer, Dehra Dun cum Landour cum Clement Town Cantts., 30 days' earned leave (with permission to prefix 23rd Dec. 1956 being Sunday), 24th Dec.

Shri G. V. Rajan, a permt. officer of the M. L. & C. Service Class II and Ex. Officer, Jhansi Cantonment, 90 days earned leave pending retirement after attaining the age of superannuation, 12th Jan. 1957.

P. N. NATU, Under Secy.

No. 411, dated 19th Feb. 1957. -- The undermentioned transfers and postings are made; -

Shri H. R. Mallik, a quasi-permt, officer of the M. L. & C. Service Class Hand Ex-Officer, Kirkee Cantonment is transferred and posted as Ex-Officer Chakrata Cantonment, 25th Dec. 1956.

Shri N. S. Rangaswamy a permt. officer of the M. L. & C. Service Class II and Ex-Officer Kirkee (Grade II) and Ex-Officer, Chakrata Cantonment is transferred and posted as Ex-Officer, Kirkee Cantonment, 8th Jan. 1957.

K, V. RAMANAMURTHI, Under Secy.

#### (Navy Branch)

No 412, dated 16th Feb. 1957.—The following promotion is made:

#### INDIAN NAVY

Permanent Commission

Capt. to be Rear-Admiral

R. D. Katari, 2nd Oct., 1956 (F.N.)

L. M. NADKARNI, Jt. Secy.

No. 413, dated 18th Feb. 1957 —The following premotion is made:-

INDIAN NAVY

Permanent Commission

Executive Branch

Lt. to be Lt. Cdr.

V. B. Dewan, 13th Jan 1957.

H. R. KHATTAR, Under Secy.

No. 414, dated 14th Feb. 1957,—The undermentioned officer is granted leave:—

#### NAVAL HEADQUARTERS

. Shri V. E. A. Roderigues, permt. O.S., earned leave for 45 days, 3rd Dec. 1956.

G. M. CHOPRA, Asstt. C.AO.

No. 415, dated 20th Feb. 1957.—Shei V. R. Sastry, tempy. Asstt. Naval Store Officer, Cochin. is granted 11 days' carned leave, 24th Dec. 1956.

P N. NATU, Under Secy.

### (Air Branch)

No. 416, dated 20th Feb. 1957.—The undermentioned are granted Permanent Commissions (on probn.):—

## INDIAN AIR FORCE

## G. D. (Pilots') Branch

(Flt. Cadets to be Plt. Offrs.)

Desmond Joseph D'SILVA (5269), Sherwin Derek Leslie TULLY (5270), Duncan Mearns CRUICK-SHANK (5271), Dilmohan Singh KAHAI (5272); Samuel Kunnapuzha GEORGE (5273), Rama Nand GAUTAM (5275), Puiari Mandana PUTTAYA (5276), James PAKIANATHAN (5278), Lawrence MENEZES (5280), Anthony MARINI (5281), Thakur Dutt ADLAKHA (5282), Aspi BHAGWAGAR (5284), Ravindra Nath LUTHER (5285) and Raj Rishi TANGRI (5286), 30th Nov. 1956.

(Ex-Airmen Flt. Cadets to be Pll Offrs.)

Harihara RAJAGOPAL (5277), Shrikant Ram-krishna PANTWAJDYA (5279) and Amar Pal Singh AURORA (5283), 30th Nov. 1956.

(Ex J. S. W. Flt. Cadeta to be Plt. Offrs.)

Vincent PAIS (5274) and 7 FERNANDEZ (5287), 30th Nov. 1956. Trevor Joseph

No. 417, dated 20th Feb. 1957.—The undermentioned airmen flight cadets are granted Permanent Commissions (on probation):-

INDIAN AIR FORCE

Technical (Engineering) Eranch

To be Plt. Offrs.

Elincheril Prabhakar MENON (5127), Man Mohan SINGH (5128), BHAGWAN SINGH (5129), Mam Chand CHAUDHRY (5130), Valadi Mahadeva CHANDRASEKAR (5131), KARAM SINGH (5132),

Tinnam Narayana Singh DHILLON SWAMY (5135), VENKATARAMAN (5133) Ram Singh DHILLON (5134), Ramanujam APPALA-SWAMY (5135), Dopson Pritam SINGH (5136), Surendra Dev SHARMA (5137), Jitendra Nath BISWAS (5138), MAKHAN LAL (5139), Theodore Samuel ANANDAM (5140) and Gurcharan Singh VIDWAN (5141), 24th Feb. 1956.

Technical (Armament) Branch

To be Plt. Offr.

Dyal Chand LAXMAN (5142), 24th Feb. 1956.

Technical (Engineering/Electrical) Branch

To be Plt. Offrs,

Narayana Purushotaman PILLAI (5143) and Vallikat Melettuyalappil Padmanabha MENON (5144), 24th Feb. 1956.

Technical (Sigs.) Branch

To be Plt. Offrs.

Theekethil Joseph THOMAS (5145), Prem Lal DHΛWN (5146), RAM PRASAD (5147) and Cheruvari Panangadan SADANANDAN (5148), 24th Feb. 1956.

No. 418, dated 18th Feb. 1957.—The undermentioned Plt. Officers who were granted Permt. Commission (on probn.) are confirmed:—

INDIAN AIR FORCE

G. D. (P) Branch

M. Chandra (4889); 16th Apl. 1955.

V. Venkataramani (4970); 27th July 1955.

V. Venkataramani (4970); 27th July 1955.

B. D. Jayal (4972), P. M. Ramachandran (4973), R. K. Sinha (4974), A. D. Alley (4975), O. P. Chopra (4976), R. Jayagopal (4977), Ramindar Singh (4978), B. B. Bhadkamkar (4980), A. K. Sapre (4981), A. N. Sanyal (4982), H. S. Arora (4983), D. K. Ahuja (4984), A. T. Thakur (4985), D. N. Simpson (4986), J. S. Bassi (4987), S. Prakash (4983), A. Sapru (4939), N. K. Pathak (4991), S. R. Paranjpe (4992), S. V. Khot (4993), M. Sadanand (4994), C. Dhawan (4995), Gurdial Singh (4996), R. K. Nanda (4997), E. B. Kothawalla (4998), G. S. Bakshi (4999), H. S. Soorma (5000), R. N. Bhardwaj (5001), M. L. Behl (5002), S. S. Thakur (5003), S. P. Desai (5005), J. M. Mistry (5006), Baldev Singh (5007), G. V. Hingorani (5008), T. V. N. Vijayan (5009), Satwant Singh (5010), K. K. Bakshi (5012), A. C. Banerjec (5013), Prabhu Daval (5015), V. R. Bakshi (5017), E. P. Massey (5018), V. K. Verma (5020), R. K. Varma (5021) and M. M. Bose (5022), 8th Oct. 1955.

No. 419, dated 15th Feb. 1957.—The undermentioned officer is permitted to resign his Permanent Commission and is placed on the Retired List in the rank of Flt. Lt.:—

## INDIAN AIR FORCE

## GD/P Branch

Flt. Lt. D. S. Thakur (3962), 2nd Dec. 1956.

KARORI LAL, Under Secy.

No. 420, dated 12th Feb. 1957.—The following retirement is made:—

## AIR HEADQUARTERS

With ref. to M. of D. Notn. No. 77, dated 12th Jan. 1957, Shri Ram Rakha Mall, permt. Supdt/Offg. O.S., on attaining the age of superannuation, transferred to pension establishment, 7th Jan. 1957.

No. 421, dated 14th Feb. 1357.—The undermentioned officer is granted leave:—

## AIR HEADQUARTERS

Shri Dina Nath, O.S., earned leave for 27 days, 20th Aug. 1956.

Shri M. L. Aggarwal, tempy. O.S., privilege leave for 1 month and 4 days, 19th Nov. 1956.

G. M. CHOPRA, Asstt. C.A.O.

No. 422, dated 14th Feb. 1957.—Corrigendum—In of D. Notn. No. 188, dated 12th Jan. 1957, published on 26th Jan. 1957, under the heading A. & S. D. Branch in 5th line for "1956" read "1946".

KARORI LAL, Under Secy.